NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P I

C.P NO. 77(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY

Sh. Farooq Ahmad Shala

V/s

M/s. Peacock Tour Pvt. Ltd. Ors .

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. ARUN SAMENIA AdvocATES/GUNSEC FOOD

2. SIGNATURE

SIGNATURE

STATICONER Shailesh Suman

3. SHAILESH SUMAN FOR Respondents

Shailesh Suman

Order

Ld. Counsels for the parties stated that the matter is now listed before the Hon'ble High Court on 02-11-2016 and this matter be posted for hearing beyond that date.

List on 16.11.2016.

CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

5th September, 2016 (P.K. Sud)